

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.09.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 70/11	IA 43/17 in TP 32/16	Hearing	397/ 398	Satwant Singh & Another Vs. Columbia Asia Hospitals P. Ltd. & 9 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Tyolter for A. Murali J. Sagar Associates 9663309318.	R1 & R2	Tyolter
2)	Rahul Dev For Anup State Law Firm 9902984146	P1 & P2	Rahul

Counsel for petitioner is present. Counsel for respondent is also present. Again, they requested time to report settlement/compromise.

List it on 29.09.2017.


MEMBER (J)


MEMBER (T)